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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2473/2002

Wednesday, this the 25th day of September, 2002

Hon'ble Shri Justice V.S.Aggarwal, Chairman
Hon'ble Shri B.N.Som, Vice Chairman (A)

A.S.Ravi, s/o Sh. Lekh Raj Singh
R/O Northern Railway Staff Quarters
Near Railway Station, Moradabad

...Applicant
(By Advocate: Shri T.D.Yadav for Shri K.K.Sharma)

Versus

1. Union of India
through Secretary
Ministry of Railways
Railway Bhawan, New Delhi
2. General Manager
Northern Railway, Baroda House
New Delhi
3. Divisional Railway Manager
Muradabad Division, Muradabad
4. Sr. Divisional Accounts Officer
Muradabad Division, Muradabad
5. L.S.Rana
Asstt. Accountant
C/o Sr. Divisional Accounts Officer
Muradabad Division, Muradabad.

...Respondents

O R D E R (ORAL)

Justice V.S.Aggarwal:

At the request of the applicant's learned proxy counsel, OA is dismissed as withdrawn. He states that liberty be given to file better drafted application if the occasion arises.

2. Allowed as prayed. O.A. is dismissed as withdrawn.


(B.N. Som)
Vice Chairman (A)

/sunil/


(V.S. Aggarwal)
Chairman